

1	2	3
Meghalaya	0	0
Orissa	2469	3713
Punjab	4118	5417
Rajasthan	9631	1354
Sikkim	0	0
Tamil Nadu	10842	1549
Tripura	0	0
Uttar Pradesh	11021	18937
West Bengal	2436	2736
A and N Islands	0	0
Chandigarh	2146	2579
Delhi	1629	173
Goa Daman and Diu	7	21
Pondicherry	96	136
Nagaland	—	27
	99224	144469

#### Machine to Protect Rights of Small Fishermen

1969. SHRI N. DENNIS : Will the Minister of AGRICULTURE be pleased to state :

(a) the machinery set up to check the deep-fishing trawlers from encroaching upon the domain of the small fisherman whose livelihood is entirely dependent on the fish catch; and

(b) the places where the machinery is in operation and at what interval of time the checking is done ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Govern-

ment of India circulated a model bill in 1979 to all maritime States and Union Territories for delimitation of fishing zones for non-mechanised, mechanised and deep sea fishing vessels. Based on the model bill State Governments of Kerala, Orissa, Maharashtra, Tamil Nadu and Union Territory of Goa, Daman and Diu have enacted suitable legislation to protect the interests of fishermen operating traditional/non-mechanised and mechanised boats. Governments of Andhra Pradesh and Karnataka have passed executive orders. Government of Gujarat, West Bengal and Union Territory of Pondicherry are considering enactment of suitable legislation.

(b) Information is being collected.

Assistance to Andhra Pradesh for Setting up Agro-Based Industries

1970. SHRI V. TULSIRAM : Will

the Minister of AGRICULTURE be pleased to state :

(a) the financial assistance provided to Andhra Pradesh Government during the last three years, for setting up a network of agro-based industries in the State; and

(b) the amount proposed to be allocated during 1987-88 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Details given in the statement below.

(b) The amount to be allocated during 1987-88 depends upon the proposal received from the State.

Statement

Year	Central Assistance released to Andhra Pradesh under District Industries Centres	Reimbursement made under Central Investment subsidy scheme
1984-85	52.58	714.00
1985-86	80.00	946.00
1986-87	83.63	1404.60

Misuse of Cash Benefits in Andhra Pradesh

1971. SHRI V. TULSIRAM : Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware that cash benefits under the E.S.I. Scheme are being misused in Andhra Pradesh; and

(b) if so, the action taken to prevent such an abuse of the facility ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A.

SANGMA) : (a) The incidence of cash benefits relating to sickness and temporary disablement under the ESI Scheme in certain centres in Andhra Pradesh has been higher than the All-India average.

(b) The ESI Corporation has advised the Government of Andhra Pradesh to issue suitable instructions to the Insurance Medical Officers to exercise due care in issue of medical certificates authorising abstention from work on grounds of incapacity and, wherever necessary to withdraw the certification powers of Insurance Medical Officers and to set up a panel of doctors for issue of medical certificates. The Corporation has also instructed its Regional Director to take certain administrative measures to control lax certification.

Financial Assistance for Development of Hyderabad

1972. SHRI V. TULSIRAM : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether an UN study has revealed that a number of cities in India are in shambles;

(b) if so, the salient features of the UN study and the names of cities declared as such;

(c) the number of cities in Andhra Pradesh so declared; and

(d) the details of financial and other assistance that Union Government propose to render to the State of Andhra Pradesh to check further deterioration of Hyderabad and other important cities in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c). The World Development Report brought out in 1984 shows why continuing rapid population growth on an every larger base is likely to mean a lower quality of life for millions of people. It concludes that in some countries development may not be possible at all unless slower population growth can be achieved soon, before higher real incomes would bring in fertility down spontaneously. Their Report outlines public policies to reduce fertility that are humane and